

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s. SURINA IMPEX PVT. LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Surina Impex Pvt. Ltd.
2.	Date of incorporation of corporate debtor	29-03-2005
3.	Authority under which corporate debtor is incorporated / registered	RoC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2005PTC102526
5.	Address of the registered office and principal office (if any) of corporate debtor	P.O. Narayanpur, Mouza - Narayanpur Baghbari Dag No. 927131, South 24 Parganas Narayanpur WestBengal - 743502 India
6.	Insolvency commencement date in respect of corporate debtor	07-08-2019
7.	Estimated date of closure of insolvency resolution process	03-02-2020 (180 days from the date of commencement of Insolvency Process of Corporate Debtor)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name – Sanjai Kumar Gupta Registration Number - IBBI/IPA-001/IP-P00592/2017-18/11045
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: - 153A, A.P.C. Road, Kolkata - 700006 Email Address: casanjaigupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: - LSI Resolution Pvt. Ltd. Sagar Trade Cube, 104, S.P. Mukherjee Road, Kolkata – 700026 Email Address: cirp.surina@gmail.com
11.	Last date for submission of claims	21-08-2019 (14 days from the date of intimation of order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : http://www.ibbi.gov.in/downloadform.html Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Surina Impex Pvt. Ltd. on 07-08-2019.**

The creditors of **M/s. Surina Impex Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before **21-08-2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10.08.2019

Place: Kolkata



Sanjai Kumar Gupta (IRP)

M/s. Surina Impex Pvt. Ltd. (Corporate Debtor)
IBBI Regn. No.: IBBI/IPA-001/IP-P00592/2017-18/11045